

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "D" MUMBAI**

**BEFORE SHRI M. BALAGANESH (ACCOUNTANT MEMBER) AND
SHRI RAVISH SOOD (JUDICIAL MEMBER)**

**ITA No. 347/MUM/2020
(Assessment Year: 2015-16)**

Medtech Life Private Limited
(Formerly Known as Nulife Global Medical Device
Pvt. Ltd.)
B-6, Byculla Industrial Estate,
Sussex Road, Byculla,
Mumbai – 400 027

Vs. Pr. Commissioner of
Income Tax -7
Aayakar Bhavan,
Mumbai - 400020

PAN No. AADCN1255C

(Assessee)

(Revenue)

Assessee by : Shri Rajesh, A.R
Revenue by : Shri Bharat Andhale, D.R

Date of Hearing : 26/04/2021
Date of pronouncement : 21/05/2021

ORDER

PER RAVISH SOOD, J.M:

The present appeal filed by the assessee is directed against the order passed by the Pr. CIT-7, Mumbai, dated 27.11.2019 under Sec. 263 of the Income-tax Act, 1961 which in turn arises from the assessment order passed by the A.O under Sec.143(3) of the Act, dated 26.10.2017 for assessment year 2015-16.

2. The assessee's counsel has e-filed a letter dated 25th April, 2021, wherein it is stated that the assessee company has filed an application under the Direct Tax Vivad se Vishwas Act, 2020 in Form 1 & Form 2 in order to settle the aforesaid matter pending before the Tribunal. It is further stated that the assessee company has been issued Form 3 by the designated authority.

3. The Id. D.R did not controvert the aforesaid factual position as was stated before us.

4. In view of the above, we dismiss the appeal as withdrawn, subject to a rider that in the unlikely event of the matter not being resolved under the Vivad se Vishwas scheme the assessee shall have liberty to approach the Tribunal for restoration of its appeal.

5. Resultantly, the appeal is dismissed as withdrawn subject to the observation recorded hereinabove.

Order pronounced in the open court on 21/05/2021.

Sd/-
(M. Balaganesh)
ACCOUNTANT MEMBER

Mumbai;

Dated: 21.05.2021

PS: Rohit

Sd/-
(Ravish Sood)
JUDICIAL MEMBER

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The CIT(A)-
4. CIT
5. DR, ITAT, Mumbai
6. Guard file.

BY ORDER,
//True Copy//
(Sr. Private Secretary)
ITAT, Mumbai